



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20th January, 2023

NOTICE

Please take notice that the following matters adjourned in Court-III. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 685 of 2021	Anil Bhargava Vs. Axis Bank Ltd. & Anr.	20.01.2023	23.01.223

By order of Hon'ble Chairperson

-Sd/-

Registrar